COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 262 OF 2017 & IA NO. 389 OF 2017

Dated: 26th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: Chandrasekharan K. R. & Ors. Vs. Kerala State Electricity Board Ltd. & O	Drs.	Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. M. Gireesh Kumar Mr. Biju Balakrishnan Mr. Sidhart Sinha
Counsel for the Respondent(s)	:	Mr. Mukund P. Unny Mr. P. V. Dinesh for R-1 Mr. Ankur S. Kulkarani Ms. Swetha S. Parihar for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on 26.10.2018.

(S. D. Dubey) **Technical Member** (Justice Manjula Chellur) Chairperson

mk/kt